

the States undergo if money does not reach them in time. That is why, since 2020 — I am standing here myself as evidence — at least, five times, I have asked the Ministry to release funds in advance. So, where they were supposed to get one installment, two installments were paid in advance and not waiting for due time, so that States don't suffer. So, a Chief Minister becoming a Prime Minister has actually kept in favour of all the States and has never discriminated against any State. In fact, he repeatedly says that until and unless all States grow equally, India cannot grow. So, somebody who believes in that is never going to discriminate against any State.

Sir, I have largely covered all the issues. I would not go on talking about internet connectivity and issues like that, which many Members raised. But, I suppose, the concerned Ministers would also have their time to speak about them.

Thank you very much for giving me this opportunity.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, it is already 5.30 PM. We have allocated three hours for a combined discussion on the Bills mentioned at serial Nos. 8(a) and 8(b); and, two hours for item 8(c) in the List of Business.

If you all agree, we may now take up Special Mentions, instead of the Bills. These Bills will be taken up at a later date.

SOME HON. MEMBERS: Yes, Sir.

SPECIAL MENTIONS

MR. CHAIRMAN: Okay. Now, Special Mentions. Shri K.R.N. Rajesh Kumar -not present. Next is Shri Kamakhya Prasad Tasa.

Demand for empowering Tea garden educated youths through skill development schemes

SHRI KAMAKHYA PRASAD TASA (Assam): Mr. Chairman, Sir, in the lush landscapes of our tea gardens of Assam, Tripura, West Bengal, Tamil Nadu, and Kerala, a unique challenge presents itself — educated youths with no land and no income. No land no income — this problem is seen especially in Assam, Tripura, and